

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

CORAM:

1. Shri Ashok Basu, Chairman
2. Shri K.N. Sinha, Member
3. Shri Bhanu Bhushan, Member
4. Shri A.H. Jung, Member

Petition No. 15/2005

In the matter of

Application for grant of inter-state trading licence

And in the matter of

Instinct Advertising & Marketing (Pvt) Ltd **Applicant**

ORDER

In its order dated 19.7.2005, the Commission had proposed to grant licence to the applicant for trading of 100 MUs of electricity in a year. The Commission had further directed the publication of notices under Clause (a) of sub-section (5) of Section 15 of the Electricity Act, 2003, to invite further objections or suggestions to the proposal and the application was directed to be listed for further hearing on 24.8.2005.

2. We have been informed that because of certain administrative reasons, the notice as aforesaid could not be published in the newspapers. It is, therefore, directed that the application be listed for further directions on 7.9.2005. Meanwhile, the necessary steps for publication of notices shall be taken by the office. The applicant shall be informed of the next date of hearing.

Sd/-
(A.H. JUNG)
MEMBER

Sd/-
(BHANU BHUSHAN)
MEMBER

Sd/-
(K.N. SINHA)
MEMBER

Sd/-
(A.K.BASU)
CHAIRMAN

New Delhi dated the 11th August 2005